NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(IB)	-	To submit	Rule-4 of	IDAC Solutions Pvt. Ltd. Vs Liquid Space
No.9/BB/		further	IB	Entertainment Pvt. Ltd.,
2017 SI.		arguments		
No. 44/2017		by petitioner		

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1) Shreyan.A Petitioner for VGB Amodates 9036118414

Counsel for petitioner is present. Counsel for respondent is also present.

Heard both sides. Both counsels are directed to file their written statement within seven days.

Orders reserved.

MEMBER (J)

MEMBER (T)